Annexure-3

Name of the Corporate Debtor: Chandigarh Overseas Private Limited; Date of commencement of CIRP: 27-02-2023; List of Creditors as on: 25-12-2023

		ij	ı	No.	
	ï	î	1	Name of creditor	
	ı	1	1	Details of  Date of  receipt	Name of the
	ïr	ı	1	Details of claim received of Amount pt claimed	List of secured financial creditors (other than financial creditors belonging to any class of creditors)
	1	ı	,	Amount of claim admitted	List of secured financial creditors (other than financial creditors belonging to any class of creditors)
	Ī	1	ī	of Nature of Amor	reditors (o
			į	unt d by ity	ther than fin
			1	Amount covered by guarantee	ancial credit
	ı	ĩ	1	Whether related party?	ors belongi
	ı		r	% voting share in CoC	ng to any cla
	,	ı	1	contingent	ss of creditors
		1		any mutual dues, that may be set-off	Amount of
		ī		not admitted	Amount of Amount of claim
	ī		ı	claim under verifica- tion	(Amount of
				, if any	(Amount in ₹)

